

BENCH-I

*None Present*

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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C. P.No.498/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

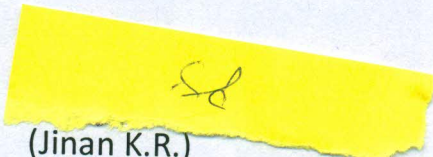
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> October 2017, 10.30 A.M**

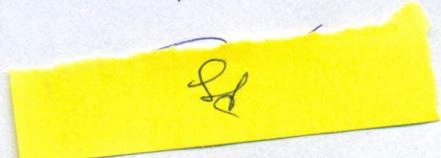
Name of the Company		TSF Limited	
Under Section		14 (1)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**ORDER**

No one is present in Court.

List the matter on 22/11/2017.

  
(Jinan K.R.)  
Member (J)

  
(Vijai Pratap Singh)  
Member (J)